

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
TRANSPARENT FOOD TECHNOLOGISTS PRIVATE LIMITED**

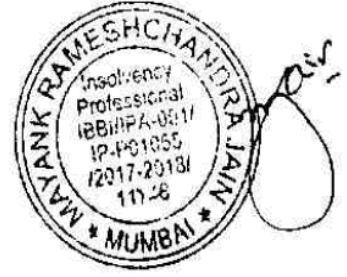
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Transparent Food Technologists Private Limited
2.	Date of incorporation of corporate debtor	16 th February, 2011
3.	Authority under which corporate debtor is incorporated / registered	RoC- Mumbai
4.	Corporate Identity No. of corporate debtor	U15494PN2011PTC138555
5.	Address of the registered office and principal office (if any) of corporate debtor	Pushpa Heights, 1st Floor, Bibwewadi Corner Pune - Satara Road, Pune - 411037
6.	Insolvency commencement date in respect of corporate debtor	12 th June, 2024
7.	Estimated date of closure of insolvency resolution process	9 th December, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Mayank Rameshchandra Jain IBBI/IPA-001/IP-P01055/2017-2018/11748
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A 1001, Samarpan, Near Spectra Motors, Western Express Highway, Borivli (East), Mumbai 400066 Email: jainmayankr@gmail.com Mobile: +91 9892733890
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A 1001, Samarpan, Near Spectra Motors, Western Express Highway, Borivli (East), Mumbai 400066 Email: tftpl.cirp@gmail.com
11.	Last date for submission of claims	28 th June, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal vide CP No. (IB) 1048/MB/C-III/2022 dated 12th June, 2024 has ordered the commencement of a corporate insolvency resolution process of **Transparent Food Technologists Private Limited** on 12th June, 2024.

The creditors of **Transparent Food Technologists Private Limited**, are hereby called upon to submit their claims with proof on or before **28th June, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 14th June, 2024
Place: Mumbai

Mayank Rameshchandra Jain
Interim Resolution Professional
Transparent Food Technologists Private Limited